



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

OA NO. 108/2023

IN THE MATTER OF:

Lokesh Kumar Khurana ... Petitioner

Versus

State of UP & Ors ... Respondents



ADDITIONAL AFFIDAVIT OF MEERUT NAGAR NIGAM

I, Dr. Harpal Singh, S/o Late Shri Chetan Singh, aged about 49 Yrs, presently posted as Veterinary & Welfare Officer, having additional charge of Public Health, do solemnly depose and state on oath as under:

1. That in compliance of the undertaking given to this Hon'ble Tribunal vide report dated 16.07.2024, Meerut Nagar Nigam tendered thrice for the enhancement of the capacity of Lohiya Nagar Site. The tender was first floated on 16.07.2024. There being no bids, the tender was again floated on 27.07.2024. again there were no bids, so the tender was re-published for the third time on 07.08.2024, when the bids came.
2. That after opening of the tender, M/s DCC Infra Pvt Ltd emerged as L-1 and letter of award dated 30.08.2024 has been

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issued to the successful bidder. Work order will be issued to the successful bidder after the submission of BG and carrying out other necessary undertakings. (Letter of Award Annexed).

3. That after the commencement of work, the enhanced capacity of the segregation of waste at Lohiya Nagar Site will be: $600 \times 2 = 1200$ TPD.
4. That for the daily fresh waste generation, Meerut Nagar Nigam is entering into an agreement with NTPC Ltd. For the installation of torrefaction plant having capacity of 700 TPD extendable up to 900 TPD. Draft agreement has been approved after minor corrections and it is expected that the Agreement will be signed in September 2024, with delay of 30 days.
5. The capsules in 2 under-construction transfer stations have been placed namely Saraswati Lok, Kamela. Meanwhile Nauchandi-II is operational.
6. That it is expected that the remainder transfer stations will become functional by 15.09.2024.
7. That garland- drain on Lohiya Nagar site as directed by the Hon'ble Tribunal is operational (Photograph Annexed) and the daily leachate collection along-with its treatment detail are annexed herewith.



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ATTESTED
[Signature]
17/09/2024

8. That nothing material is concealed herefrom and that all information is being furnished on the basis of material available on record.


DEPONENT

VERIFICATION

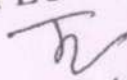
I, the above-named deponent do hereby verify that the contents of the above counter affidavit are true and correct to the best of my knowledge and nothing material has been concealed herefrom.

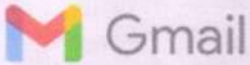
Verified at New Delhi on 04th day of September, 2024.


DEPONENT



ATTESTED


Notary, Meerut
49.2024



Mayank Mohan <mayankces@gmail.com>

Draft Agreements for MSW Torrefaction Facility at Meerut

Himanshu Phuloria <himansuphulorianvvn@ntpc.co.in>

Fri, Aug 23, 2024 at 7:05 PM

To: Mayank Mohan <mayankces@gmail.com>

Cc: "nnmee@nic.in" <nnmee@nic.in>, Amit Kumar Kulshreshtha <AMITKULSHRESHTHA@ntpc.co.in>, Binay <BINAYMALLIK@ntpc.co.in>, SUNIL GULATI <SGULATI@ntpc.co.in>, ASHISH RANJAN <ASHISHRANJAN@ntpc.co.in>, SANGHARSH NEGI <SANGHARSHNEGI@ntpc.co.in>, PRONAYSAHANVVN <pronaysahanvvn@ntpc.co.in>

Dear Sir,

Following our discussions on 26.07.2024 and the vetting by our Legal and Finance Department for the agreements, some minor changes have been made.

Please find attached the MSW Supply Agreement and Land Lease Agreement for your review.

Kindly take the necessary actions and feel free to reach out if you have any questions or require further clarification.

Thank you for your attention to this matter.

Kind Regards:

HIMANSHU PHULORIA
Engineer (NI-WIE)
NTPC Vidyut Vyapar Nigam Ltd.
Mobile: +91-7986443069

From: Mayank Mohan <mayankces@gmail.com>

Sent: Wednesday, July 24, 2024 10:54 AM


To: Himanshu Phuloria <himansuphulorianvvn@ntpc.co.in>


Cc: nnmee@nic.in <nnmee@nic.in>; BHUPINDER KUMAR <BHUPINDERKUMAR@NTPC.CO.IN>; Amit Kumar Kulshreshtha <AMITKULSHRESHTHA@NTPC.CO.IN>; Binay <BINAYMALLIK@NTPC.CO.IN>; SUNIL GULATI <SGULATI@NTPC.CO.IN>; ASHISH RANJAN <ASHISHRANJAN@NTPC.CO.IN>; SANGHARSH NEGI <SANGHARSHNEGI@NTPC.CO.IN>; PRONAYSAHANVVN <pronaysahanvvn@ntpc.co.in>

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2 attachments

 **Annexure B MSA_NVVN-NNM (Rev -Law).docx**
208K

 **Annexure C NNM-NVVN_Land Lease Agreement(Rev-CC Law) (1).docx**
61K

Office of the Municipal Commissioner, Meerut Municipal Corporation

Ref. No.: 1068/AMC/2024

Date: 26.08.2024

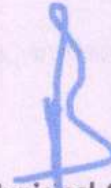
To

Himanshu Phurloria
Engineer (NI-WtE)
NTPC Vidyut Vyapar Nigam Ltd (NVVN)

With reference to the trailing mail. We have reviewed the draft MSW Supply Agreement and Land Lease Agreement. Minor corrections have been made and the draft is now found satisfactory.

We look forward to a fruitful collaboration and the successful implementation of this project.

Please find the attachments.



**Additional Municipal Commissioner
Meerut Municipal Corporation**

Copy to:

1. Municipal Commissioner, Meerut Municipal Corporation

**Additional Municipal Commissioner
Meerut Municipal Corporation**

कार्यालय नगर निगम, मेरठ।

पत्रांक:-550/प्रा0न0स्वा0अधि0-न0नि0मे0/2024

दिनांक:-30.08.2024


कार्य स्वीकृति सूचना पत्र

डी0सी0सी0 इन्फ्रा प्रा0लि0
डी0-2/96 जनकपुरी न्यू दिल्ली-110058

विषय:- लोहियानगर लैगेसी वेस्ट के निस्तारण हेतु उपलब्ध प्लांट के क्षमता वर्धन किये जाने के सम्बन्ध में।


उपर्युक्त कियेक आपकी फर्म द्वारा ई-निविदा के माध्यम से लोहियानगर लैगेसी वेस्ट के निस्तारण हेतु उपलब्ध प्लांट की क्षमता वर्धन हेतु निविदा में प्रतिभाग किया गया था। जिसमें आपकी निविदा न्यूनतम L1 अंकन रू0 22,95,000.00 प्रति क्षिप्ट जी0एस0टी0 सहित होने के कारण नगर आयुक्त महोदय द्वारा आपकी फर्म को लैगेसी वेस्ट के निस्तारण हेतु स्वीकृति प्रदान की गयी है।

अतः आपको सूचित किया जाता है कि अंकन रू0 22,95,000.00 प्रति क्षिप्ट जी0एस0टी0 सहित तथा अंकन रू0 15,00,000.00 की BG/बैंक गारण्टी जो नगर आयुक्त, नगर निगम मेरठ के पक्ष में बंधक हो व अनुबंध हेतु निर्धारित मूल्य का स्टाम्प पेपर नगर निगम के प्रभारी नगर स्वास्थ्य अधिकारी के कार्यालय में मूल रूप से उपलब्ध कराना सुनिश्चित करें। तदोपरान्त आपकी फर्म को लैगेसी वेस्ट के निस्तारण हेतु कार्यादेशनिर्गत किया जायेगा।


30/08/2024
प्रभारी नगर स्वास्थ्य अधिकारी
नगर निगम मेरठ
o/c

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर अवलोकनार्थ एवं सूचनार्थ प्रेषित।
2. अपर नगर आयुक्त महोदय को सूचनार्थ प्रेषित।
3. मुख्य वित्त एवं लेखाधिकारी को सूचनार्थ प्रेषित।


30/08/2024
प्रभारी नगर स्वास्थ्य अधिकारी
नगर निगम मेरठ
o/c

Received
Rachhi

(A) Legacy Waste:-

(i) Name of District	(ii) Legacy waste site (District-wise)	(iii) Area covered by the legacy waste (District Wise)	(iv) Quantity of the Waste (in MT) in each site	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (ii) (In sq km) with earmarked budget (District Wise)
				a) Inerts (%) (Construction Waste, Wood, Glass, etc)	b) Compost (%) organic	c) RDF (%) Plastic	d) If any other material (%) (Others)				
GAWDI	45 (acre)	MNS-Khanna No- 246-2310Sqr 249-50-500Sqr 295-420Sqr 320-110Sqr 34-43-1960Sqr 358-1020Sqr 362-200Sqr 369-371-2370Sqr 7030Sqr	158105	12.65%	71.84%	8.24%	7.27% (Others)	BIO-REMEDIATION	100% Remediated in January 2022	Inert - 3913 -TON (Jan,2024- Jun,2024 Quantity of inert used in filling of Kosabale area central verges (civil works and grassed site	100% remediated in January, 2022
		NDA- Khanna no- 247-3690 Sq/ft 248-3500690-7010 Sqr 251-3-902280-2380Sqr 289-200-3610Sqr 293-04-30040Sqr 298(127) - 36640 306-313- 33790Sqr 316-1300310-1010Sqr 317-5310Sqr 318-350270-1200Sqr 323-3-90540-5000Sqr 3601-2-3336Sqr 361-66-13130 Sqr 368-35011920-1070Sqr 372-34-2300Sqr 179140 Sqr Other - 314456 - 2310Sqr 1105-1800Sqr 4110 Sqr									
NEERUFT	LOHNA NAGAR	Total Area - 7920+170540+110= 18330 Sqr	1050000	2.00%	80.81%	9.83%	7.36% (Others)	BIO-REMEDIATION	July 2023 ¹	Compost - 76040 TON (Jan,2024-July,2024 Quantity of compost used in filling of low lying area at grassed and part of compost given free to farmer. Remaining compost used in filling of low lying area at Lohna Nagar site	460145MT Remediated
MANGALURAM	9.66 (acre)	Khanna No- 28923- 23410Sqr 20924 -1290Sqr 20921-2520Sqr 20922-1140Sqr 20924-1130Sqr 20925-1130Sqr	179996					BIO-REMEDIATION	December 2019 ²	RDF - 3162.49 TON (Jan,2024- July,2024 RDF given to recyclers 1. Passara Paper Mills 2. Bharat Traders	
Total Area = 39100 Sq mtr (average)											

* After tendering the evaluation sheet has been sent to State SLTC for approval. After approval the total period of 24 Months with a minimum capacity of 1000 TPD will be installed at site for the remediation of available legacy waste. Therefore it is expected that work will commence from Dec-2024 subject to approval of State level technical committee. SLTC comes under department of Urban Development.

3. At present the treatment capacity is 300x2 - 00 TPD. Technical bid for enhancement of capacity from 600 TPD to 1200 TPD has been opened and is expected that by 15th November the plant with enhanced capacity of 1200 TPD will be open ahead. Calculating on the basis of 1200 TPD. The bio-remediation will be completed by January 2027. However keeping into account more unfavourable circumstances which may occur, a buffer period of 6 months may kindly be considered.

(Handwritten signatures and initials)

(C) Details of Leachate Collection and Treatment

Generation of Leachate in MLD	Garland drains around the Leachate dump	Capacity of the dump to collect Leachate from Garland drain	Treatment of Leachate
Legacy waste Lohia Nagar - 0.050-0.065MLD	Garland drain constructed	70-90 KLD	Collected by vacuum emptier and send to 72 MLD STP for treatment

Ajit

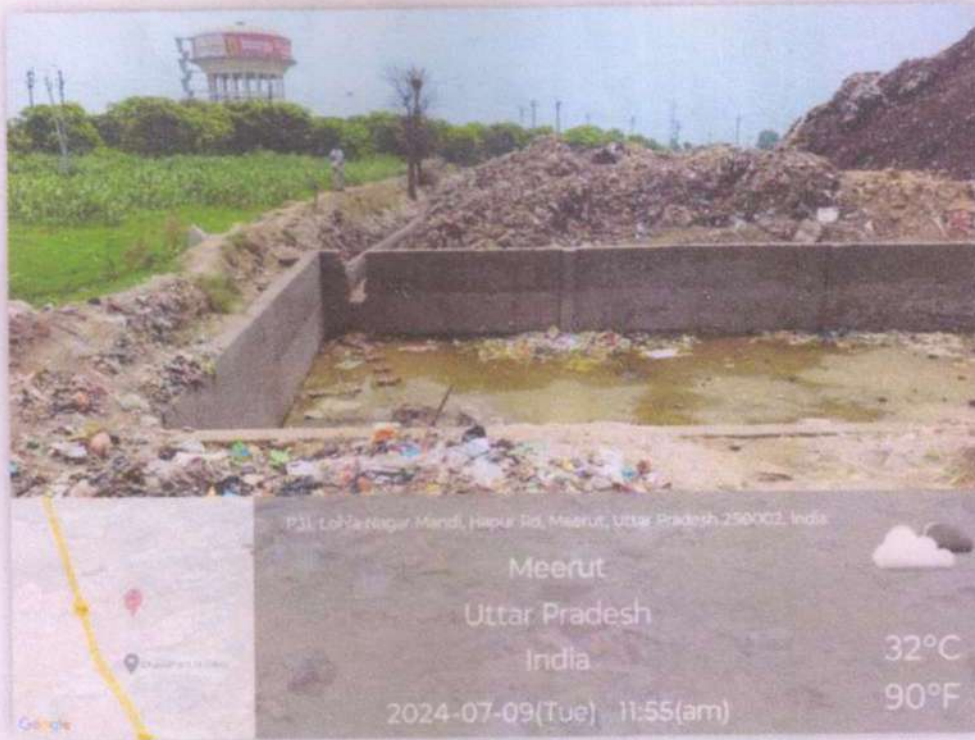
PR

Meerut Municipal Corporation			
Logbook of Leachate Collection and treatment			
Sr. No	Date	Total Leachate Collect at Tank (kld)	Total Leachate Treated at STP(kld)
1	1/Aug/2024	52	52
2	2/Aug/2024	49	49
3	3/Aug/2024	47	47
4	4/Aug/2024	52	52
5	5/Aug/2024	56	56
6	6/Aug/2024	56	56
7	7/Aug/2024	51	51
8	8/Aug/2024	52	52
9	9/Aug/2024	54	54
10	10/Aug/2024	53	53
11	11/Aug/2024	52	52
12	12/Aug/2024	56	56
13	13/Aug/2024	56	56
14	14/Aug/2024	47	47
15	15/Aug/2024	48	48
16	16/Aug/2024	52	52
17	17/Aug/2024	58	58
18	18/Aug/2024	54	54
19	19/Aug/2024	57	57
20	20/Aug/2024	55	55
21	21/Aug/2024	52	52
22	22/Aug/2024	52	52
23	23/Aug/2024	50	50
24	24/Aug/2024	43	43
25	25/Aug/2024	54	54
26	26/Aug/2024	48	48
27	27/Aug/2024	56	56
28	28/Aug/2024	50	50
29	29/Aug/2024	41	41
30	30/Aug/2024	47	47
31	31/Aug/2024	38	38
TOTAL		1588	1588

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Meerut Municipal Corporation Lohiya Nagar Garland Drains Pics



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